## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 94/397-398/NCLT/AHM/2016 (New) C.P. No. 34/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2017

Name of the Company:

Vortex Ice Cream Pvt. Ltd. & Ors.

V/s.

Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** Mulieumelu 2ESP 3,448 PAVAN S. GODZAWALA ADVOCATE SR. ADVOCATE 7 2. MANISHBHAI BUATT 3. ARIUN R. SHETH ADVOCATES SOLICITOR ADVOCATE SANGHANI 4. KARAN MR. SAURABH SOPARKAR SR. ADVOCATE RESP. NOS. 6. MR. SANDEEP SINGHI ADVOCATE 7. MR. SHAMIK\_BHATT AWVOCATE

## <u>ORDER</u>

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Karan Sanghani with Learned Advocate Mr. Arjun Sheth present for Petitioners. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Shamik Bhatt present for Respondents no. 1, 2, 5 and 7. Learned Advocate Mr. Pavan Godiawala present for Respondents no. 3, 4 and 8.

Heard arguments of Learned Counsel for Petitioner in part.

For continuation of arguments of Learned Counsel for Petitioner.

List the matter on 12.04.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11<sup>th</sup> day of April, 2017.